

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3482/252/HDB/2017
NAME OF THE COMPANY	Confluence Educational Services Pvt Ltd
NAME OF THE PETITIONER(S)	Confluence Educational Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hydreabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S Eswar Reddy	Company Secretary	9502224274 ceswarreddy@gmail.com	Eswar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. S. Eswar Reddy, learned PCS for the petitioner submit that objections have been complied with, and issued notice to the ROC directing to submit his report. Post the case on 09.11.2017.

Member (Technical)

Member (Judicial)